

ByE-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Sonitpur, Tezpur

Dated Guwahati, the September, 2021.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(S) 3398 dated 23.09.2021.

Sir,

With reference to the above, I am directed to inform you that Smti Triza Pritam Mazinder Baruah, Munsiff No. 1, Sonitpur, Tezpur has been allowed to avail LTC for the block period of 2018-2021 to visit Pangong lake, Ladakh with her spouse Shri Prashant Narain, who will join in the trip from Delhi and her minor son Samarthyan Bijoykrishna during the first half of civil vacation for Durga Puja starting from 09.10.2021, by the shortest possible route, as per existing Rules.

Smti Mazinder Baruah may be informed accordingly.

Yours faithfully,

sat

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4663-4666/A, dated- 29/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Triza Pritam Mazinder Baruah, Munsiff No. 1, Sonitpur, Tezpur for information with reference to her letter dated 20.09.2021.
3. The Deputy Registrar (Budget), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

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